

Gauhati High Court At Guwahati



The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh

GAUHATI HIGH COURT

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE.]

Web : www.ghconline.gov.in, www.causelists.nic.in

[For Friday, 22nd October 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES.]

[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF SUPPLEMENTARY , IF TIME PERMITS.]

[AT 10:30 AM]

BEFORE:
HONOURABLE MR. JUSTICE MANISH CHOUDHURY
COURT NO.: 16

Sr. No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DEFECTIVE CASE (FOR ORDER)				
75.	Crl.Rev.P./8048/2021/(Filing No.)	ASSAM TRADING AND MARKETING AGENCY AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. K N CHOUDHURY	PP, ASSAM
REMARK : WITH OFFICE NOTE, FIXED				

NOTE:-

NO REQUEST OF PASSOVER OR ADJORNMENT SHALL BE ENTERTAINED IN HEARING MATTERS

Causelists generated on 21/10/2021 19:18:53

LEAVE NOTE OF ADVOCATES FOR 22/10/2021

- 1) MR. O P BHATI 04-10-2021 To 30-10-2021
- 2) MR. N ANAND 09-10-2021 To 25-10-2021
- 3) MR. A BHATTACHARYA 14-10-2021 To 26-10-2021
- 4) MR M BHATTACHARYA 14-10-2021 To 26-10-2021